

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00029/2019**

Jabalpur, this Tuesday, the 30<sup>th</sup> day of April, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mr. Rishi Singh Kol,  
S/o Late Ravendra Singh  
Aged 28 years,  
R/o H.No.1518/B,  
Nav Niwas,  
Ganganagar,  
Jabalpur M.P. PIN 482003

**-Applicant**

(By Advocate –**None**)

**V e r s u s**

1. Union of India,  
Through the Principal Secretary,  
Ministry of Defence  
New Delhi 110001

2. The Accounts Officer Administration  
Vehicle Factory  
Jabalpur 482009 M.P.

**- Respondents**

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that nobody is appearing on behalf of the applicant  
on the last three consecutive dates i.e.15.02.2019, 06.03.2019

including today. Thus, it seems that the applicant has lost interest in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this case for want of prosecution. Accordingly, this O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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